## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 67/16	IA 19/16	For Hearing	397/398	Arun Bhat Vs. Banana County Resorts P.
	in TP 14/16			Ltd. & 4 Others

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
1.	RAJASHREED. for K.V ENKATRAMANI	Respondent no 5.	MAN	
	41280811			
2.	RAGHAVENDRA C.R 9448207163	Petitiones	Meghadar	

Counsel for petitioner is present. Counsel for R-5 is present. Shri K. Venkataramani, Advocate, has filed vakalat for R-1 to R-4. Heard counsel for respondents.

For reply if any, list it on 25.10.2017.

MEMBER (J)

MEMBER (T)